

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-985(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Zusak Agro Private Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prateek Kedawat appeared for the Petitioner/Applicant through VC. Counsel for the Petitioner is directed to furnish the latest balance sheet and list of all pending litigations/proceedings by or against the company, if any. List this matter on **17.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)